

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.2590
ANSWERED ON 22.12.2022**

POWER SYSTEM DEVELOPMENT GRANT

2590. SHRI KODIKUNNIL SURESH:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government is aware of any letter or request from Kerala State Government sent to the Southern Regional Power Committee (SRPC) for power system development grant for modernising load dispatch centres by installing and upgrading to Supervisory Control and Data Acquisition system in order to attain effective distribution;
- (b) if so, the details of allocation made in this regard to distribution companies in Kerala during the last three years and the current year;
- (c) whether the Government offers such grants on a cent percent central funding basis; and
- (d) if so, the details thereof?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b) : Kerala State Electricity Board Limited (KSEBL), sent a proposal for the upgradation of the Kerala State Load Dispatch Centre's (SLDC), Supervisory Control and Data Acquisition (SCADA) system through Power System Development Fund (PSDF).

The PSDF grant is provided to the eligible projects after appraisal as per the provisions of PSDF guidelines, and the allocations made to the States are for the approved projects. The proposal for SCADA has been examined by the PSDF Techno-Economic Sub Group (TESG) and Appraisal Committee and decided not to recommend it.

Till date, a total of 7 projects have been approved for KSEBL, Kerala from PSDF scheme with the sanction grant of ₹597.60 Crore. The detailed breakup of the Grant released in last three years and current year is attached in Annexure.

(c) & (d) : The grant is offered to the projects depending upon the category of projects as specified in the PSDF guidelines of Ministry of Power, which ranges from 75% to 100%.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 2590 ANSWERED IN THE LOK SABHA ON 22.12.2022

The detailed breakup of the Grant released to KSEBL in last three years and current yeuar

Sl. No.	Name of Scheme and Unique ID No	Entity	Date of Issuance of sanction order by MoP	Grant Approved MOP (Rs. Crore)	Grant released before 2019 (Rs. Crore)	Grant Released in last three years (Rs Crore)			Current Year	Total Grant released 31.10.2022
						Grant released in 2019	Grant released in 2020	Grant released in 2021	Grant released in 2022	
1	Implementation of Automatic Demand Management Scheme (ADMS) at 322 Substations of KSEB Lat 33 kV level. (80)	KSEBL	02-01-2017	4.77	0.48	0.95	2.86	0.37	0.00	4.67
2	Renovation & Upgradation of Various 220 kv Switchyard Equipment. (126)	KSEBL	15-11-2017	20.18	2.67	1.33	6.52	3.39	0.00	13.91
3	Implementation of OPGW based reliable communication at 132 kv and above substations. (141)	KSEBL	15-11-2017	73.76	0.00	7.38	9.40	0.00	0.00	16.78
4	Renovation and Upgradation of protection system of Substations (002)	KSEBL	31-12-2014	82.31	46.83	34.82	0.48	0.00	0.00	82.12
5	Construction of Madakkathara-A reakode 400/220 kV Multi-circuit Multi-voltage transmission Line (95 km) & Construction of Kizhisseri-Nallalam 220/110 kV Multi-Circuit Multi Voltage transmission line. (090)	KSEBL	16-05-2017	333.93	100.18	226.14	0.00	0.00	0.00	326.32
6	Up-rating Kakkayam-Nallalam 110 kV line (45km) & Upgrading Nallalam-Chevayur-Westhill-Koyilandy 110 kV Single Circuit line into Double Circuit line. (96)	KSEBL	16-05-2017	66.85	16.67	29.96	0.89	0.00	7.89	55.41
7	Implementation of SAMAST (Scheduling, Accounting, Metering & Settlement of Transactions in Electricity) report in the State of Kerala.	KSEBL	10-May-21	15.80	0.00	0.00	0.00	1.58	0.00	1.58
			Total	597.60	166.82	300.58	20.16	5.34	7.89	500.79
